

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 3925 of 2010**

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

For the Petitioner : Mr. Saurav Arun, Advocate
For the Respondents : Mr. Rakesh Roy, AC to GA-III

08/ 09.09.2021 Heard through V.C.

2. At the request of learned counsel for the respondent State, by way of last chance, put up this case on **04.10.2021**.

(Deepak Roshan, J.)